

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION NO. 38
TO BE ANSWERED ON 06.02.2025

Financial and infrastructure support for pollution abatement

38*. DR. MEDHA VISHRAM KULKARNI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total financial assistance allocated to the State of Maharashtra for pollution abatement under relevant schemes;
- (b) whether additional funds have been sought by the State Government of Maharashtra to enhance sewage and industrial effluent treatment infrastructure;
- (c) the current capacity of sewage treatment plants in the State and the estimated shortfall in capacity; and
- (d) whether the Central Government plans to increase funding or provide technical support to expedite the completion of pollution abatement projects?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. *38 DUE FOR REPLY ON 06.02.2025 REGARDING “ FINANCIAL AND INFRASTRUCTURE SUPPORT FOR POLLUTION ABATEMENT” DR. MEDHA VISHRAM KULKARNI: HON’BLE MEMBER OF PARLIAMENT

(a)

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, central funds are released to States/ UTs. Ministry of Housing and Urban Affairs (MoHUA) approves State Annual Action Plans (SAAPs) under AMRUT and State Water Action Plans (SWAPs) under AMRUT 2.0 submitted by States/ UTs and releases central share as per the conditions of mission guidelines. States/ UTs further disburse it to their ULBs/ cities.

Under AMRUT, against the committed Central Assistance (CA) of ₹3534.08 crore for projects, ₹3,356.19 crore has been released to Maharashtra.

Under AMRUT 2.0, against the committed Central Assistance (CA) of ₹9,310 crore for projects, ₹1,831.96 crore has been released to Maharashtra.

Further, the ‘Control of Pollution’ is an ongoing scheme under Central Sector Scheme of Ministry of Environment, Forest and Climate Change (MoEF&CC). The scheme was initiated in the year 2018-19 with the approval of Expenditure Finance Committee (EFC). However, the full budget for the scheme was made available from the year 2019-20 for the following sub-components:

1. Environmental Monitoring Network Programme:
 - a. National Air Quality Monitoring Programme (NAMP)
 - b. Continuous Ambient Air Quality Monitoring Stations (CAAQMS)
 - c. National Ambient Noise Monitoring Network (NANMN)
 - d. National Water Quality Monitoring Programme (NWMP)
2. National Clean Air Programme (NCAP).
3. Assistance for Abatement of Pollution In lieu of Water Cess Fund.
4. Research and Development (R & D) under Control of Pollution.

1. Environmental Monitoring Network Programme:

Funds are allocated for Environmental Monitoring Network Programme i.e. NAMP, NWMP, NANMN for Pollution Assessment (Survey and Monitoring) - Operation and Maintenance of Air and Water Quality Monitoring, establishment of New Monitoring Stations. The details of fund released to Maharashtra State Pollution Control Board from FY 2019-20 to 2023-24 under the Environmental Monitoring Network Programme are as follow:

Amount in Rs.

S. No	Sub-Component	2019-20	2020-21	2021-22	2022-23	2023-24	Total
1.	NWMP	86,31,532	93,46,295	89,16,096	1,17,74,021	1,06,55,585.5	4,93,23,529.5
2.	NAMP	-	1,54,76,668	4,94,63,333	1,66,70,667	1,38,73,333	9,54,84,001
3.	NANMN	-	-	-	6,12,00,000	-	6,12,00,000

2. Assistance for Abatement of Pollution In lieu of Water Cess Fund:

The Assistance for Abatement of Pollution to the SPCBs/PCCs and CPCB was introduced in the year 2018-19 to compensate the loss of resources / revenue due to the subsuming of the Water Cess in to the Goods and Services Tax w.e.f 01.07.2017.

Detail of fund released to Maharashtra State Pollution Control Board from FY 2019-20 to 2023-24 are as follow:

Financial Year	2019-20	2020-21	2021-22	2022-23	2023-24	Total
Amount in Rupees	13,61,41,498	Nil	23,85,84,605	Nil	Nil	37,47,26,103

3. National Clean Air Programme (NCAP).

The funding from NCAP is performance-based-supplemental grant for funding of activities of City Action Plan for which adequate funding is not available from other sources and schemes. Out of 130 cities covered under NCAP, 82 cities are funded under NCAP and 48 Million Plus cities and Urban Agglomerations are funded under Fifteen Finance Commission (XV-FC) grant for air quality.

There are total 19 non-attainment cities in Maharashtra under NCAP, 09 cities (Akola, Amravati, Chandrapur, Jalgaon, Jalna, Kolhapur, Latur, Sangli, Solapur) are funded under National Clean Air Programme (NCAP) and 10 cities (Aurangabad U.A., Greater Mumbai U.A., Badlapur, Navi Mumbai, Thane, Ulhas Nagar, Nagpur U.A., Nashik U.A., Pune U.A. & Vasai-Virar City) are funded under Fifteenth Finance Commission (XV-FC).

Total financial assistance allocated to above 19 cities of Maharashtra is Rs. 3254.41 cr (NCAP Fund – Rs 273.41 cr & XVFC grants Rs 2981.00 cr) against which Rs. 1754.40 cr has been released (NCAP grants – Rs 199.06 cr & XVFC grants Rs 1555.34 cr), based on the performance assessment.

(b) & (c)

Under AMRUT, Maharashtra State has taken up 36 sewerage/septage management projects worth ₹3,294.03 crore of which works worth ₹2,974.78 crore have been physically completed. 529.5 MLD sewage treatment plant capacity have been created.

Under AMRUT, Maharashtra State has taken up 128 green spaces & park projects worth ₹179.13 crore. All 128 projects have been completed.

Under AMRUT 2.0 so far, 48 sewerage/septage management projects worth ₹12,992.75 crore have been approved by MoHUA in Maharashtra which covers creation/augmentation of 1,197.5 MLD sewage treatment plant capacity.

Under AMRUT 2.0 so far, 96 water body rejuvenation projects worth ₹1,540.49 crore and 25 green spaces & Park projects worth ₹189.34 crore have been approved by MoHUA in Maharashtra.

As per the Monthly Progress Report submitted by Maharashtra to the Minister of Jal Shakti, Government of India for the month of October 2024, the current capacity of sewage treatment plants in the State and the estimated shortfall in capacity are provided below:

- Estimated Sewage Generation (MLD) in **Maharashtra: 10,547 MLD**
- Existing no. of STPs and Treatment Capacity (in MLD): **155 STPs** with treatment capacity of **7013.26 MLD**
- Capacity Utilization of existing STPs: **4927.66 MLD**
- Gap in Treatment in MLD: $(10547-7013.26) = 3533.74$ **MLD**
- Gap in Treatment capacity in MLD: $(7013.26-4927.66) = 2085.60$ **MLD**

(d)

Under AMRUT & AMRUT 2.0, States/UTs are empowered to select, design, approve, prioritise, implement and monitor the projects within the broad framework of Mission guidelines. Ministry of Housing and Urban Affairs (MoHUA) approves State Annual Action Plans (SAAPs) under AMRUT and State Water Action Plans (SWAPs) under AMRUT 2.0 as per recommendation of State High Power Steering Committee (SHPS) headed by Chief Secretary of the States/ UTs. The responsibility of project implementation lies with the concerned State. In order to fast track the implementation of AMRUT & AMRUT 2.0 projects, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/UTs & their ULBs. There is a dedicated AMRUT & AMRUT 2.0 portal for tracking the progress of projects provided by the States. The Apex Committee constituted under the ambit of Mission guidelines reviews, monitors & supervises the AMRUT & AMRUT 2.0 Mission periodically.

Further, National Knowledge Network (NKN) has been constituted under National Clean Air Programme (NCAP) with a vision to build local technical capacities in order to have a larger pool of institutes to support activities under National Clean Air Programme (NCAP). Institutes of Repute (IoRs) have been identified for all non-attainment and million plus cities as a local technical partner for improving air quality. Air quality management requires scientific evidence-based planning and execution of activities. To extend scientific support for various activities identified in city action plan, Institute of Repute (IoR), - an institute, preferably IITs or NITs or local Institutes working or having expertise in air quality management have been identified as knowledge partner.
